[30 APRIL 1985]

- I. Report and Accounts (1983-84) of the Metalurgical and Engineering Consultants (India) Limited, New Delhi and related papers.
- II. Report and Accounts (1983-84) of the Metal Scrap Trade Corporation Limited, Calcutta and related papers
- III. Report and Accounts (1983-84) of the Hindustan Steelworks Construction Limited, Calcutta and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): Sir, I beg to lay on the Table:---

- 1. A copy each (in English Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.
- (i) (a) Eleventh Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on working of the Company.

[Placed in Library. See No. LT-785/85 for (a) and (b) above]

- (ii) (a) Nineteenth Annual Report and Accounts of the Metal Scrap Trade Corporation Limited, Calcutta for the year 1983-84 together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. 1

[Placed in Library. See No. LT-787/85 for (a) and (b) above]

(iii) (a) Twentieh Annual Report and Accounts of the Hindustan Steelworks Construction Limited. Calcutta, for the year 1983-84, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the Company,
 - (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

[raced in Library. See No. LT-786/85 for (a) to (c).]

- I. Administrative Report and Accounts (1983-84) of the Tobacco Board, Guntur and related papers.
- II. Report and Accounts (1983-84) of the Sports Goods Export **Promotion** Council, New Delhi related and рарегь.
- III. Report and Accounts (1983-84) of the Leather Export Promotion Council Madras and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA). Sir, I beg to lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975:
- (i) Ninth Annual Administrative Report and Accounts of the Tobacco Board, Guntur, for the year 1983-84, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-789/85 for (1) and (2)] 100 (3)

- II. A copy each (in English Hindi) of the following papers:
- (i) (a) Twenty-sixth Annual Report and Accounts of the Sports Goods